

Annexure 7

Name of the corporate Debtor: Samruddhi Realty Limited

Date of Commencement of Liquidation: 13.03.2020 (order copy received 17.03.2020)

List of stakeholder Claim as on 31.08.2023

| List of Operational Creditors (Government dues) | | | | | | | | | | | | | | |
|---|---|---------------|---------------------------|--------------------|---------------------------|-----------------|--|---|--|-----------------------------|--|-------------------------------|-------------------------------------|-----------------|
| | | | | | | | | | | | | | (Amount in INR) | |
| Sr. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Income Tax Department | Govt of India | 16-11-21 | 71,880,982 | - | Unsecured | - | - | 0% | - | - | 71,880,982 | - | - |
| 2 | CBIC | Govt of India | 06-07-22 | 180,574,001 | - | Unsecured | - | - | 0% | - | - | 180,574,001 | - | - |
| 3 | Asst. Comm. Of Commercial Taxes | Govt of India | 18-10-22 | 9,833,991 | - | Unsecured | - | - | 0% | - | - | - | 9,833,991 | - |
| 4 | H.V Sujatha, Deputy Commissioner of Commercial Taxes, | Govt of India | | | 16-02-21 | 115,443,704 | 115,443,704 | Unsecured | - | - | 2.72% | - | | - |
| Total | | | | 377,732,678 | 115,443,704 | - | - | - | 2.72% | - | - | 252,454,983 | 9,833,991 | - |